

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.924/96

New Delhi this the 2nd day of September 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

Sat Parkash
S/o Late Tilak Raj
R/o Type-II Qtr No.9
Press Colony, Mayapuri
New Delhi-110 064. ...Applicant.

(By Sh.D.R.Gupta, advocate)

Versus

1. The Director of Printing
Ministry of Urban Development
Nirman Bhawan
New Delhi.

2. Manager
Govt.of India Press
Ring Road, New Delhi-64.

3. Manager
Govt. of India Press
(Photo Litho Unit)
Minto Road
New Delhi. ...Respondents.

(None)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

The prayer in this application is for a direction to the respondents to appoint the applicant to the post of Cameraman from the date his junior was appointed and to grant him seniority. The respondents have filed a short reply in which they have stated that the respondents have granted to the applicant the relief which he has claimed in the application, by appointing him on the post of Cameraman w.e.f. 6.8.96 vide order No.A-20091/4/RRP/96-E.I(83) dated

6.8.1996 and that his seniority has been determined in order of selection made by the Recruitment Board.

2. As the applicant has already been granted the relief, no further direction is required in this case and therefore, the application is closed as having become infructuous.

No costs.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

A.V. Haridasan
(A.V. Haridasan)
Vice Chairman (J)

aa.